NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/64/2016

NAME OF THE PETITIONER(S)

: S. Jayaprakash

NAME OF THE RESPONDENT(S)

: Talent Capital India Private Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1) V.N. AMUDHAN.

1) CibiViShno

T. P. Carvila

V.s. Ser comed for Restordent. - 3

q.v.P. Saivil.

3) PREETHI. S. ARASU

for KAJAGOPAL & RAGHUNATHAN Advocates.

Coursel for Pellain

Track 1 A

ORDER

Ms Preethi S Arasu, representing counsel for petitioner present. Shri T V P Sai Vihari, counsel for R2 and Shri V N Amudhan, counsel for R3 are present. At request of both the counsels time extended for submitting final arguments. Put up on 31.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)